

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2873**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

NATIONAL REGISTER OF CITIZENS

2873. COL. SONARAM CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Register of Citizens (NRC) is being updated in Assam as per the directions of the Supreme Court;

(b) if so, the details and status thereof;

(c) whether the Government proposes to take any action to deport illegal migrants living in bordering States including Rajasthan after their identification/counting and investigation on the same lines; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a)&(b): Madam; the NRC, Assam is being updated as per the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003. A part Draft National Register of Citizens (NRC), Assam covering 1.90 crore persons out of 3.29 crore applicants has been published on 31st December, 2017 including names of those applicants in respect of whom the entire process of verification has been completed. The remaining applicants are under various stages of scrutiny and after their verification is completed, another draft NRC will be published.

(c)&(d): Detection and deportation of illegal immigrants is a continuous process. The powers for deportation / repatriation of a foreigner, vested in the Central Government under Section 3(2)(c) and 3(2)(e) of the Foreigner Act, 1946 and the Foreigner Order, 1948, have also been entrusted to the State Governments, UT Administrations and the Joint Director, Bureau of Immigration. Accordingly, all the State Governments / UT Administrations have full powers to deport any foreign national under the powers delegated to them. All States / UT Administrations have also been advised to sensitize the law enforcement agencies for identifying the illegal migrants and taking action against them as per law.
